CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Date of decision: 15-7-1993

Original Application No.447 of 1993

P Vilasini   —   Applicant

Mr P Sivan Pillai   —   Counsel for the
                                 applicant

V.

1. The Chief Personnel Officer,
   Southern Railway,
   Madras-3.

2. The Medical Superintendent,
   Railway Hospital, Petta,
   Trivandrum.

3. Smt Rema,
   Sanitary Cleaner/Field Worker,
   Railway Hospital, Petta,
   Trivandrum.   —   Respondents

Mr Thomas Mathew Nellimoottil   —   Counsel for the
                                      respondents 1&2

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HON'BLE MR JUSTICE C SANKARAN NAIR, VICE CHAIRMAN

JUDGEMENT

C SANKARAN NAIR(J), VICE CHAIRMAN

Applicant, a Sanitary Cleaner, challenges Annexure-A2

order by which she was posted at Mysore. Three persons were

selected simultaneously. One was posted at Trivandrum, the

other at Perambur and the applicant at Mysore. According

to her, the seniormost official has to be retained at the

place where vacancy arose and juniors must move out. That

leads to the controversy regarding seniority. According to

applicant, she is senior, and according to respondents 1&2,

third respondent is senior. Exhibit-R1 produced by the

aforesaid respondents would give the impression that applicant

is senior and not third respondent. However, counsel would

say that the statements in Exhibit-R1 relied by respondents

1&2 is not correct, and produced service books for verifica-

tion. It is not the function of this Tribunal to verify the

records for respondents 1&2, which they ought to do themselves

and responsibly too. They will do so and determine the

question of inter-se seniority among the three officials

covered by Annexure-A2, after hearing the three. Status quo

as on today will prevail till a decision is so taken.

Application disposed of as above. No costs.

Dated, the 15th of July 1993.

C SANKARAN NAIR(J)
VICE CHAIRMAN

trs/16/7

List of Annexures

1. Exhibit-R1   :   True copy of the empanelment order dated
                     19.6.1989 issued by the Division.

2. Annexure-A2   :   True copy of office order No.MD-27/93
                     dated 1.3.1993 issued by the first
                     respondent